

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 231

114(ND)15

**IA-30/2021, C.A-438/2021,
CA-411/2021, C.A-484/2021**

IN THE MATTER OF:

Sh. Mukesh Kumar Sharma & Ors.

...

Applicant/Petitioner

Versus

M/s. Interads Adverting Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 10.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Tejas Karia, Mr. Varun Pathak, Mr. Avlokita
Rajvi, Mr. Samarth Madan Advs. For R-6

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.01.2024.

**Sd/-
(COURT OFFICER)**